

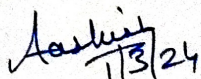
PUBLIC NOTICE**REG:- ENGAGEMENT OF GENERAL COUNSELLORS IN HIGH COURT LEGAL SERVICES COMMITTEE.**

Vide Public Notice dated 09.02.2024, it was informed that the Hon'ble Selection Committee after verifying the marks secured by all the eligible candidates, who had appeared for the interaction and obtained the highest marks among all the candidates interacted, on the basis of educational qualification and suitability for the posts, has recommended the following Ten (10) candidates, in order of merit, for their engagement as General Counsellors in High Court Legal Services Committee, purely on contract basis for a period of six months which may be extended from time to time on the basis of their performance, on consolidated honorarium of Rs. 50,000/- per month alongwith conveyance charges @ Rs. 10,000/- per month:-

Sr. No.	Name of the candidate (Mr./Ms.)	Father's name of the candidate (Sarv Shri)
1	Garima Sharma	Bhupinder Pal Sharma
2	Aman Malik	Satish Parkash
3	Amol Kirat Kaur	Tejinder Paul Singh
4	Apurva Banchatta	Sanjeet Banchatta
5	Neharika Malik	Vikas Malik
6	Nidhi Chauhan	Mohinder Chauhan
7	Manvideep Arora	Arvinder Singh
8	Jyoti	Kulvir Singh Ahlawat
9	Charupreet Kaur Lamba	Kamaljit Lamba
10	Anmol Grace Nayak	Rupak Kumar Nayak

It was also informed that the letters regarding engagement of selected candidates for the posts of General Counsellors in HCLSC as shown above shall be issued in due course.

Now, the aforesaid newly selected candidates are hereby informed to collect their letters regarding their engagement as General Counsellors in HCLSC from the office of High Court Legal Services Committee during working hours i.e. 9.30 AM to 5.00 PM well before 15.03.2024, failing which, the High Court Legal Services Committee shall consider the candidate(s) from the waiting list so prepared by office.


(Aashish Saldi)
Secretary,
HCLSC